

**Appointment of All India Jail Reforms Commission**

1354. SHRI R. K. MHALGI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have under consideration a proposal to appoint an All India Jail Reforms Commission;

(b) if so, when it is likely to be appointed and terms of reference thereof; and

(c) whether it is a fact that there is a strong demand from the Members of Parliament to have such Commission's appointment early?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) No, Sir.

(b) Question does not arise.

(c) The question of appointment of a Jail Reforms Commission has been raised by some Members of Parliament in the past. Government's view has been that the problems facing jail administration and their solutions are too well-known as brought out by some of the studies carried out by Expert Groups. The last such group was appointed in October, 1972 and it had submitted its report in December, 1973. No useful purpose is, therefore, likely to be served by appointing such a Commission.

**Demonstration by the Supervisory Staff of Ordnance Factories**

1355. SHRI R. K. MHALGI: Will the Minister of DEFENCE be pleased to state:

(a) whether supervisory staff of ordnance factories all over India staged a peaceful demonstration for some days in the first week of August, 1977 or so;

(b) if so, what were the demands;

(c) whether the said demands and the representation by the said supervisory staff are being re-examined; if so, since when;

(d) whether Government have taken any decision in the matter; if so, facts thereof; and

(e) if not, when the decision is likely to be reached?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (PROF. SHIYER SINGH): (a) Yes, Sir.

(b) The demands mainly related to upward revision of the revised pay-scales of the Supervisory Staff in Ordnance Factories announced by the Government on 10-5-1977 and giving retrospective effect to the revised pay-scales.

(c) and (d). The demands have been examined and orders regarding further revision of the pay-scales for certain categories were issued on 2-11-1977.

(e) Does not arise.

**Ashok Mehta Committee for Improvement of Khadi and Village Industries**

1356. SHRI K. N. DASGUPTA: Will the Minister of INDUSTRY be pleased to state:

(a) whether the recommendations of the Ashok Mehta Committee for improvement of Khadi and Village Industries have been implemented; and

(b) if not, the reasons therefor?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) and (b). The Government have accepted most of the recommendations made by the Ashok Mehta Committee and they are being implemented. The recommendations made by the Committee in respect of changes in the structure of the Khadi and Village Industries Commission were not accepted as the Government, after carefully

considering the recommendations, came to the conclusion that it is inopportune to effect any radical changes in the present structure of Khadi and Village Industries Commission. The Government have, however, accepted the main theme of the Committee's recommendations regarding the need for improving the efficiency of the present organisation. Steps have already been initiated to achieve this objective.

**बिहार में बड़े तापीय बिजली घर की स्थापना करना**

1357. श्री लखनलाल कपुर : क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि क्या सरकार का विचार बिहार में बिजली की कमी को पूरा करने के लिए बड़े तापीय बिजली घर की स्थापना करने का है ?

ऊर्जा मंत्री (श्री पी० रामचन्द्रन) : इस समय, केन्द्रीय स्तर में, बिहार में सुपर ताप विद्युत केन्द्र स्थापित करने का कोई प्रस्ताव नहीं है।

**गैस-टरबाइन जेनरेटरों का आयात**

1358. श्री लखनलाल कपुर : क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने विदेश से गैस टरबाइन जेनरेटर खरीदे हैं ;

(ख) क्या बिजली की कमी को दूर करने के लिये प्रत्येक गैस-टरबाइन जेनरेटर 25 मेगावाट बिजली का उत्पादन करेगा ; और

(ग) उनमें से प्रत्येक राज्य को कितने-कितने गैस-टरबाइन जेनरेटर दिये गये हैं ?

ऊर्जा मंत्री (श्री पी० रामचन्द्रन) : (क) जी, नहीं।

(ख) और (ग). प्रश्न नहीं उठता।

**Steps to cover up the Whole Country with T.V. Facilities**

1359. SHRI RAMANAND TIWARY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the areas/States covered by television facilities and centres;

(b) the steps taken or proposed to be taken to cover other areas particularly hilly and remote areas; and

(c) the time by which all the left out areas are likely to be covered with television facilities?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) The following areas/States are covered by Television facilities at present:

Areas	States
1. Delhi . . .	Delhi
2. Bombay & Poona	Maharashtra
3. Srinagar . . .	Jammu and Kashmir
4. Amritsar . . .	Punjab
5. Calcutta . . .	West Bengal
6. Madras . . .	Tamil Nadu
7. Lucknow, Mussoorie.	Uttar Pradesh
8. Hyderabad . . .	Andhra Pradesh
9. Jaipur . . .	Rajasthan
10. Raipur . . .	Madhya Pradesh
11. Gulbarga . . .	Karnataka
12. Pij . . .	Gujarat

(b) and (c). SITE On-Going transmitters at Sambalpur (Orissa) and Muzaffarpur (Bihar), a TV Centre at Jullundur (Punjab) and a TV relay transmitter at Kanpur (U.P.) are now under installation. Work is also on hand to set up permanent TV towers at Calcutta and Lucknow which would increase the service range of the